

Circular

F.No. C-30013/35/2018-Ad.IVA
Government of India
Ministry of Finance
Department of Revenue
Central Board of Indirect Taxes & Customs

5th Floor, HUDCO Vishala Building,
Bhikaji Cama Place, New Delhi
Dated, the 11th July, 2018

To

All Pr. Chief Commissioners/Chief Commissioner,
Central Tax & Central Excise,
All Pr. Chief Commissioners/Chief Commissioners of Customs,
All Principal Directors General /Directors General of CBIC,
All Joint Secretaries/Commissioners, CBIC.

Subject:- Ban on use of single-use plastic items in Government Offices- regarding.

Sir/Madam,

As you are aware, India was the global host for “**World Environment Day (WED)-2018**” which was celebrated on 05.06.2018. The theme of WED-2018 - “**Beat Plastic Pollution**” - calls upon Governments, industries, communities and individuals to come together and explore sustainable alternatives and reducing the production and excessive use of single-use plastic. The aim of Government of India is to make all offices single-use plastic-free in the ensuing two months. On this background, Board has decided to ban single-use plastic items in all offices/sub ordinate offices of CBIC.

2. All offices/subordinate offices of CBIC shall dispense with the use of single-use plastic items in Government offices and make alternative arrangements for safe drinking water that does not result in generation of plastic waste. Only multi-use water bottles will be allowed in Government offices. Water bottles of alternative materials like glass, steel, aluminum, etc. can be used.
3. All officers under the administrative control of your charge may be urged to phase out the use of single-use plastic items in their offices. An example set by us will have a huge impact across the country. You may explore holding sensitization session in offices to highlight the impact of use of single-use plastic items on environment.
4. **The ban shall come into force with immediate effect.** All concerned are directed to comply with these instructions in letter and spirit.

Yours faithfully,


(B. Ginkhan Mang)

Under Secretary to the Govt. of India
Tel. No. 011-26162673

Copy to: The DG (Systems & Data Management), New Delhi with the request to kindly upload the circular on the Website of CBIC immediately.


(B. Ginkhan Mang)

Under Secretary to the Govt. of India